

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.209
C.P. (IB)/198(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

HIRALAL BHIMJIBHAI KUMAVAT PROPRIETOR OF B N
ENTERPRISES
VS
VASUNDHARA SEAMLESS STAINLESS TUBESPRIVATE
LIMITED

.....Applicant

.....Respondent

Order delivered on: 10/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Vishwas V. Shah, Adv.

ORDER

Heard Ld. Counsel for the applicant and respondent. Both sides are directed to file written submissions if any, within one-week.

List for hearing on 05.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)